

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).16037/2012

BHAGWAN DEEN & ANR. Petitioner(s)

VERSUS

RAM BILAS & ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 28/04/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr Siddharth Krishna Dwivedi, Adv.
Mr. Shail Kumar Dwivedi,Adv.

For Respondent(s)

Mr Niteen Sinha, Adv.
Mr. Vivek Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent nos. 1 to 7
has already come on record.

Service report in respect of respondent Nos. 8 and 9
is awaited from the concerned District Court. Reminder be
issued on priority basis.

List again on 1.7.2014.

(M.A. SAYEED)
REGISTRAR

hj